

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **26.11.2024** (TUESDAY)  
CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) (Ins) No.423/2024 For Stay IA No.1151/2024	Parvathi Vs Valdel Projects Private Limited & Anr.	Mr. Santheep Kumar Ambalavanan	
2	Comp App (AT) (CH) (Ins) No.424/2024 For Stay IA No.1152/2024	The Executive Engineer Electricity Department Karaikal & Anr. Vs Mrs. A. Subathira & 2ors	Mr. Ramasamy Meyyappan	
3	Comp App (AT) (CH) (Ins) No.425/2024 For Stay IA No.1154/2024 For Delay in refiling IA No.1155/2024 For Condone Delay IA No.1156/2024	Paradip Port Authority Vs Dharti Dredging And Infrastructure Limited	MR. G.S Prasen	
4	Comp App (AT) (CH) (Ins) No.426/2024	Mkara Assets Reconstruction Private Limited Vs Mantharasalam Palanisamy & 1 Anr.	Mr. N Vignesh	

For Defects/Rectification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5	9805118/01162/2022	Fowcomm Inc VS S&J Turnkey Contractor India Pvt Ltd		
6	9805118/00976/2022	Greenergy Tamilnadu Pvt Ltd VS EbenzerInbaraj		
7	9805111/01089/2022	M/S Classic timbers Through M.S Khadee VS Addanki Haresh		

8	9805118/00678/2022	Salman Detergents PVT Ltd VS The Registrar of Companies		
9	9805118/01242/2022	Mr. Subramaniam Arumugam VS Arudaavis Labs Pvt Ltd		
10	9805118/00961/2022	D.R Sharma VS Suresh Kahana		
11	9805118/00961/2022	D.R Sharma VS Suresh Kahana		
12	9805117/00075/2022	Nishad NP VS Mr. Anoop John		
13	9805111/02102/2022	Kotak Mahindra Bank Ltd VS Sripriya Kumar		
14	9805118/00279/2022	Anil Kumar Ojha		

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15	TA (AT) No. 182/2021 (Comp App (AT) No. 211/2020 For Exemption IA No. 2672/2020 For Stay IA No. 2673/2020) For Direction IA No. 209, 210, 211 & 212/2023	N. Gunashekar Vs M/s. Global Finsol Pvt. Ltd.	Mr. SS Rajesh	Mr. A Karthik- R1- R4, R10 R12 Mr. T Natrajan- R6 Mr. Vikramaditya Singh- R8

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
16	Comp App (AT) (CH) (Ins) No.192/2022 For Stay IA No.439/2022	Kalyan Muppaneni Vs K Computers & Anr  <b>WITH</b>	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1
17	IA No.441/2022 (For Condone Delay) in Comp App (AT) (CH) (Ins) No.193/2022	Kalyan Muppaneni Vs K Computers & Anr	Mr. Pawan Jhabakh	Mr. Y Suryanarayana-R1

	For Stay IA No.442/2022			
18	Comp App (AT) (CH) (Ins) No. 52/2023 Leave to file IA No. 183/2023 To dispense with IA No. 184/2023	Mr. C Ganapathy Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.  <b>WITH</b>	Mr. S Murugan	
19	Comp App (AT) (CH) (Ins) No. 63/2023 Leave to file IA No. 231/2023 To dispense with IA No. 232/2023	Mr. N Krishnan Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.  <b>WITH</b>	Mr. S Murugan	
20	IA No. 235/2023 (For Additional docs) In Comp App (AT) (CH) (Ins) No. 64/2023 Leave to file IA No. 234/2023 To dispense with IA No. 236/2023	Mr. D Ramjee Vs Mr. KN Rajkumar, Suspended Director of Corporate Debtor & 10 Ors.	Mr. S Murugan	
21	IA No.250/2024 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 89/2024 To dispense with IA No.251/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept., Rep by Asst. Commissioner Vs S.R. Shriram Shekher, RP of Saalim Shoes Pvt. Ltd	Mr. B Vijay	
22	IA No. 1038/2024 (Delay in refiling) In Comp App (AT) (CH) (Ins) No. 380/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by T saravanakumar, Asst. Commissioner (ST) Vs J. Karthiga, RP of GK Steel & Allied Industries Ltd.	Mr. B Vijay	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
23	Comp App (AT) (CH) (Ins) No. 180/2024 For Stay IA No. 491/2024	Punjab National Bank Rep by its AGM, Mr. PV Lakshmi Narayanan Vs Pankaj Srivatsava & Anr.	Mr. Varun Srinivasan	Ms. Krutika Raghavan- R2

24	Comp App (AT) (CH) (Ins) No. 461/2023 For Stay IA No. 1444/2023	State Bank of India Stressed Asset Management Branch Vs Dommeti Surya Rama Krishna Saibaba, Liquidator of Kumar Aquatech Agencies Pvt. Ltd. & 2 Ors.	Mr. Pranava Charan	Mr. Anoop Prakash Awasthi- R3
25	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.  <b>WITH</b>	Mr. Akhil Akbar Ali	Ms. Lakshana Viravalli
26	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Mr. Akhil Akbar Ali	
27	Comp App (AT) (CH) (Ins) No. 148/2024	State of Tamil Nadu Commercial Taxes & Registration Dept. Rep by Thiru s. Gobi, Asst. Commissioner Vs J. Karthiga, RP, GK Stee & Allied Industries Ltd. & 4 Ors.	Mr. B Vijay	Mr. Ravi Rajagopalan- R2- R4
28	Comp App (AT) (CH) (Ins) No. 151/2024 For Stay IA No. 402/2024 For Exemption IA No. 401/2024	M/s Swan LNG Pvt. Ltd. Vs Mr. Krishna Komaravolu, RP of Mantovani Di Dharti Pvt. Ltd. & 4 Ors.	Mr. Kumar Anurag Singh	
29	Comp App (AT) (CH) (Ins) No. 337/2024 For Stay IA No. 915/2024	Fedex Finance Pvt. Ltd. Vs Rajendran PR, RP of Asten Realtors Pvt. Ltd. & 2 Ors.	Mr. Akhil Suresh	Mr. PV Vinod- R1 Mr. Pradeep Joy- R2 R3

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
30	TA (AT) No. 85/2021 (CA (AT) No. 173/2019 For Stay IA No. 2070/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.  <b>WITH</b>	Mr. AM Ilango	Mr. Srinandan K-R1 & R2
31	TA (AT) No. 86/2021 (CA (AT) No. 174/2019 For Stay IA No. 2073/2019)	Ramgad Minerals & Mining Ltd Vs I.G Kashinath & 4 Ors.	Mr. AM Ilango	Mr. Srinandan K-R1 & R2
32	Comp App (AT) (CH) (Ins) No. 330/2021	Koteswara Rao Karuchola RP Vs Asset Reconstruction Company (India) Ltd & 2 Ors.	Mr. Ravi Rajagopalan	
33	TA (AT) No. 17/2022 (CA (AT) No. 326/2018)	C.J George & 3 Ors Vs M/s Synthite Industries Pvt. Ltd. & Anr.  <b>WITH</b>	Mr. TK Bhaskar	Mr. CV Shailendran
34	Comp App (AT) (CH) No. 126/2022	CJ George & 3 Ors. Vs Synthite Industries Ltd & 22 Ors.	Mr. TK Bhaskar	Mr. CV Shailendran R1, R8, R9, R14
35	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA. No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd.  <b>WITH</b>	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj
36	Comp App (AT) (CH) (Ins) No. 42/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022	Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd.  <b>WITH</b>	Mr. Adarsh Mohandas	Mr. B Dhanaraj
37	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay	K.Bapaiah, Promoter and erst. Director of	Ms. Shubharanjani Ananth	Mr. B Dhanaraj

	IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022	Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.		
38	TA (AT) No. 102/2022 (CA (AT) (Ins) No. 666/2020)	G Krishna Mohan RP, Leo Meridian Infrastructure Projects and Motels Ltd. Vs Deputy Director, Directorate of Enforcement & 3 Ors	Mr. Vijayant Paliwal	Mr. Zoheb Hossain
39	Comp App (AT) (CH) (Ins) No. 251/2022 For Exemption IA No 528/2022	Eera Investments Vs M/s MR Pro Tech Pvt Ltd.	Mr. Avinash Krishnan Ravi	
40	Comp App (AT) (CH) (Ins) No.298/2022 For Stay IA No.617/2022 For Exemption IA No.618 & 619/2022	Phoenix ARC Private Limited Vs. Balakrishnan Venkatachalam, RP, Sovereign Developers & Infrastructure Ltd. & Anr.  <b>WITH</b>	Ms. Abitha Banu	Mr. AK Mysamy- R1
41	Comp App (AT) (CH) (Ins) No.313/2022 For Exemption IA No. 661 & 662/2022 For Stay IA No. 663/2022	Phoenix ARC Pvt. Ltd. Vs Mr. Balakrishnan Venkatachalam, RP, Sovereign Developers & Infrastructure Ltd. & Anr.	Ms. Abitha Banu	Mr. AK Mysamy- R1
42	Comp App (AT) (CH) (Ins) No. 145/2023	SREI Equipment Finance Ltd. Vs M/s Raasi Refractories Limited	Mr. Anant Merathia	Mr.Y Suryanarayana
43	Comp App (AT) (CH) (Ins) No. 262/2023 For Stay IA No. 549/2024	John Joseph PA Vs CA Jasin Jose, Liquidator of Sargam Builders Pvt. Ltd & 2 Ors.	Mr. Vinay Mathew Joseph	Mr. Harikumar G Nair- R1 Ms. Deepa Harigovind-R2 Mr. Babu Karukapadath- R3
44	Comp App (AT) (CH) (Ins) No. 20/2024	Bharat Petroleum Corporation Ltd. Kochi Refinery Vs Vinod Balachandran, Liquidator of Albanna	Mr. Gautham Venkatesh	Mr.M Sivavarthan R1

		Engineering Pvt. Ltd. & Anr.		
45	Comp App (AT) (CH) (Ins) No. 86/2024 For Stay IA No. 244/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Sri. Vamsi Kambhammetu Erst. RP of M/s Mantena Laboratories Limited & 2 Ors.  <b>WITH</b>	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1 Mr. Vipul Jai, Mr. Navaneetha Krishnan - R2
46	Comp App (AT) (CH) (Ins) No. 87/2024	Prasada Raju MRV Suspended Board of Directors of Mantena Laboratories Ltd. Vs Sri. Vamsi Kambhammetu Erst RP, M/s Mantena Laboratories Limited & 2 Ors.	Mr. Avinash Krishnan Ravi	Mr. Rohan Rajasekaran- R1 Mr. Vipul Jai, Mr. Navaneetha Krishnan - R2

#### INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is Called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:  
**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan (044-28880500),  
or through email on **e-mail ID**: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

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By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
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For Assistance,

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